

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 606 OF 2018

IN THE MATTER OF:

Compliance of Municipal Solid Waste Management Rules, 2016.

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Filed on: 13.08.2025
New Delhi

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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
ORIGINAL APPLICATION NO. 606 /2018**

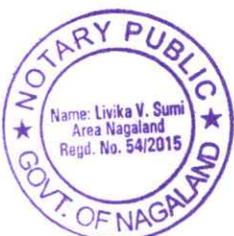
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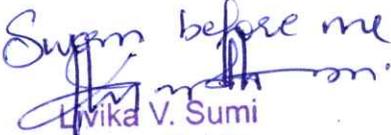
In Re: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues

**SUBMISSION OF SIX-MONTHLY PROGRESS REPORT IN
RESPECT OF THE STATE OF NAGALAND.**

I, SENTIYANGER IMCHEN, S/o JONGPONGYAPANG, having office at Civil Secretariat, Kohima, Nagaland, do hereby solemnly affirm and state as under:-

1. That I am the Chief Secretary, Government of Nagaland, and being familiar with the facts of the case based on official records state that I am competent to swear this present affidavit in my official capacity.
2. That the six months progress report (January- June 2024) has been submitted to this Hon'ble Tribunal vide letter dated 16.11.2024.
3. It is humbly submitted that the annual report for the year 2024 under the Solid Waste Management Rules, 2016 has been submitted to the Central Pollution Control Board on 7.8.2025.
4. That the State is placing on record Six monthly Progress Report of the State pursuant to the directions issued by this Hon'ble Tribunal on



Sworn before me

Livika V. Sumi
Notary Public
Area Nagaland
Regd. No. 54/2015

24.11.2022. A copy of the Six Monthly report in respect for the State of Nagaland (January – June 2025) is attached herewith as **Annexure R/1**.

In view of the submissions made, the Six Monthly Progress Report in respect of the State of Nagaland may kindly be taken on record for kind perusal and appropriate directions to be passed by this Hon'ble Tribunal. It is prayed accordingly.



DEPONENT
Sentiyanger Imchen, IAS
 Chief Secretary
 Government of Nagaland, Kohima

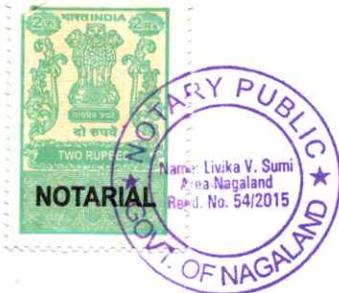
VERIFICATION

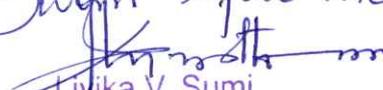
Verified at Kohima on this the 13th day of August, 2025 that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed there from.



DEPONENT

Sentiyanger Imchen, IAS
 Chief Secretary
 Government of Nagaland, Kohima



Sworn before me

 Livika V. Sumi
 Notary Public
 Area Nagaland
 Regd. No. 54/2015

SOLID WASTE MANAGEMENT IN NAGALAND AS ON JUNE 2025

NAGALAND	Agency /Department	Quantity of MSW generated (TPD)	Quantity of MSW cCollected (TPD)	% of waste segregated	% of Door to door collection	Quantity of MSW Processed (TPD)	Disposed at site (TPD)	Gap in SWM (TPD)	Remark/Status of Land for Solid Waste Management
Urban (39 ULBs)	UDD/PHED	278.63 TPD	187.58 TPD	49%	45.61%	124.55 TPD	63.03 TPD (33.60%)	63.03 TPD (33.60%)	Out of 39 ULBs , 1 ULB has no land but is in the process of procurement

*Source of data from SBM(U)Swatchttam Portal

District-wise Urban Solid Waste Management as on June 2025

Sl. NO	Name of District	Quantity of MSW Generated (TPD)	Quantity of MSW Collected (TPD)	% of segregated waste	% of Door-to-Door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remarks/Status of land for Solid Waste Management
1	2	3	4	5	6	7	8	9	10
1	Dimapur	84.25	49.89	49	75	46.88	3.01	3.01	1 ULB is in the process of procurement of land
2	Kohima	65.65	50.86	61	55.5	27.93	22.93	22.93	Have land for SWM
3	Tuensang	14.64	11.25	30	50	3.3	7.95	7.95	Have land for SWM
4	Mokokchung	20.24	13.73	44.25	54.5	8.88	4.85	4.85	Have land for SWM
5	Wokha	15.46	9.31	75	50	6.08	3.23	3.23	Have land for SWM
6	Mon	18.54	12.43	43.4	7.2	6.11	6.32	6.32	Have land for SWM
7	Chumoukedima	12.82	9.93	72.5	100	6.52	3.41	3.41	Have land for SWM
8	Zunheboto	11.49	7.08	44.5	27.75	5.2	1.88	1.88	Have land for SWM
9	Kiphire	7.77	5.44	58	33.3	2.37	3.07	3.07	Have land for SWM
10	Phek	10.23	6.63	50.75	75	3.54	3.09	3.09	Have land for SWM
11	Longleng	3.17	1.79	74.5	32	1.64	0.15	0.15	Have land for SWM
12	Tseminyu	2.17	2.00	42	100	1	1	1.00	Have land for SWM
13	Peren	5.77	3.45	45.3	63	2.58	0.87	0.87	Have land for SWM
14	Niuland	0.41	0.20	50	0	0.17	0.03	0.03	Have land for SWM
15	Shamator	1.50	0.89	18	0	0.61	0.28	0.28	Have land for SWM
16	Noklak	2.70	1.80	49	0	0.9	0.9	0.90	Have land for SWM
17	Meluri	1.82	0.90	33.00	0.00	0.84	0.06	0.06	Have land for SWM
	Total	278.63	187.58	49.42%	42.54%	124.55	63.03	63.03	Out of 39 ULBs in the state 1 ULBs does not have land for waste management & in process of procurement

NOTE: Data is from the SBM-U Action Plan data of ULBs and Monthly data submitted in the Swachhatam Portal.

District	Sl. No	Name of the ULB	Quantity of MSW Generated TPD	Quantity of MSW Collected TPD	% of segregated waste	% of Door-to-Door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remark/ Status of Land for Solid Waste Management
1	2	3	4	5	6	7	8	9	10	11
Dimapur	1	Dimapur Municipal Council	80.18	47	74	100	45.7	1.3	1.3	Source segregation/composting/ reuse as feeds at HH level/ Scrap dealers/ Yes
	2	East Dimapur	4.07	2.89	24	50	1.18	1.71	1.71	Source segregation/composting/ reuse as feeds at HH level/ in Procees of procurement of land for SWM
Kohima	3	Kohima Municipal Council	65.00	50.5	17.97	100	27.56	22.94	22.94	Source segregation/composting/ reuse as feeds at HH level/Yes
	4	Chiephobozou	0.65	0.36	43	11	0.37			Source segregation/composting/ reuse as feeds at HH level/ Yes
Tuensang	5	Tuensang (TC)	13.85	10.9	13	100	2.87	8.03	8.03	Source segregation/composting/ reuse as feeds at HH level/ Yes
	6	Longkhim	0.79	0.35	47	0	0.43	-0.08	-0.08	Source segregation/composting/ reuse as feeds at HH level/Yes
Mokokchung	7	Mokokchung (MC)	13.52	9.8	28	100	6.1	3.7	3.7	Source segregation/composting/ reuse as feeds at HH level/Scrap dealers/ Yes
	8	Tuli (TC)	2.76	1.76	64	18	1	0.76	0.76	Source segregation/composting/ reuse as feeds at HH level/Yes
	9	Changtongya (TC)	2.65	1.47	50	100	1.18	0.29	0.29	Source segregation/composting/ reuse as feeds at HH level
	10	Mangkolemba	1.31	0.7	35	0	0.6	0.1	0.1	Source segregation/composting/ reuse as feeds at HH level/ Yes
Wokha	11	Wokha (TC)	13.18	8.01	100	100	5.12	2.89	2.89	Source segregation/composting/ reuse as feeds at HH level/ Yes
	12	Bhandari	2.28	1.3	50	0	0.96	0.34	0.34	Source segregation/composting/ reuse as feeds at HH level/ Yes
Mon	13	Mon (TC)	9.25	6.57	36	36	2.69	3.88	3.88	Source segregation/composting/ reuse as feeds at HH level/ Yes
	14	Naginimora (TC)	3.06	2.12	45	0	0.94	1.18	1.18	Source segregation/composting/ reuse as feeds at HH level/ Yes
	15	Tobu	1.78	0.8	39	0	0.97	-0.17	-0.17	Source segregation/composting/ reuse as feeds at HH level/ Yes
	16	Aboi	2.28	1.44	48	0	0.84	0.6	0.6	Source segregation/composting/ reuse as feeds at HH level/ Yes

District	Sl. No	Name of the ULB	Quantity of MSW Generated TPD	Quantity of MSW Collected TPD	% of segregated waste	% of Door-to-Door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remark/ Status of Land for Solid Waste Management
1	2	3	4	5	6	7	8	9	10	11
	17	Tizit	2.17	1.5	49	0	0.67	0.83	0.83	Source segregation/composting/ reuse as feeds at HH level/ Yes
Chumoukedima	18	Chumoukedima (TC)	9.75	7.9	100	100	5.07	2.83	2.83	Source segregation/composting/ reuse as feeds at HH level/ Yes
	19	Medziphema (TC)	3.07	2.03	45	100	1.45	0.58	0.58	Source segregation/composting/ reuse as feeds at HH level/ Yes
Zunheboto	20	Zunheboto (TC)	7.96	5.1	100	100	3.4	1.7	1.7	Source segregation/composting/ reuse as feeds at HH level/ Yes
	21	Aghunato	1.01	0.58	10	0	0.52	0.06	0.06	Source segregation/composting/ reuse as feeds at HH level/ Yes
	22	Atoizu	0.78	0.5	47	0	0.41	0.09	0.09	Source segregation/composting/ reuse as feeds at HH level/yes
	23	Satakha	1.74	0.9	21	11	0.87	0.03	0.03	Source segregation/composting/ reuse as feeds at HH level/ Yes
Kiphire	24	Kiphire (TC)	5.80	4.24	100	100	1.57	2.67	2.67	Source segregation/composting/ reuse as feeds at HH level/ Yes
	25	Seyouchung	0.30	0.2	45	0	0.1	0.1	0.1	Source segregation/composting/ reuse as feeds at HH level/ Yes
	26	Pungro	1.67	1	29	0	0.7	0.3	0.3	Source segregation/composting/ reuse as feeds at HH level/ Yes
Phek	27	Phek (TC)	4.99	3.3	82	100	1.69	1.61	1.61	Source segregation/composting/ reuse as feeds at HH level/ Yes
	28	Pfutsero (TC)	3.91	2.63	38	100	1.28	1.35	1.35	Source segregation/composting/ reuse as feeds at HH level/ Yes
	29	Chozuba	1.33	0.7	50	100	0.57	0.13	0.13	Source segregation/composting/ reuse as feeds at HH level/ Yes
Longleng	30	Longleng (TC)	2.68	1.59	100	64	1.38	0.21	0.21	Source segregation/composting/ reuse as feeds at HH level/ Yes
	31	Tamlu	0.49	0.2	49	0	0.26	-0.06	-0.06	Source segregation/composting/ reuse as feeds at HH level/ Yes
Tseminyu	32	Tseminyu (TC)	2.17	2	42	100	1	1	1	Source segregation/composting/ reuse as feeds at HH level/ Yes
	33	Peren (TC)	1.79	1.2	62	89	0.56	0.64	0.64	Source segregation/composting/ reuse as feeds at HH level/ Yes

District	Sl. No	Name of the ULB	Quantity of MSW Generated TPD	Quantity of MSW Collected TPD	% of segregated waste	% of Door-to-Door collection	Quantity of MSW Processed (TPD)	Quantity of MSW disposed of at controlled site (TPD)	Gap in SWM (TPD)	Remark/ Status of Land for Solid Waste Management
1	2	3	4	5	6	7	8	9	10	11
Peren	34	Jalukie (TC)	3.06	1.95	27	100	1.1	0.85	0.85	Source segregation/composting/ reuse as feeds at HH level/ Yes
	35	Tening	0.92	0.3	47	0	0.2	0.1	0.1	Source segregation/composting/ reuse as feeds at HH level/ Yes
Niuland	36	Niuland	0.41	0.2	50	0	0.17	0.03	0.03	Source segregation/composting/ reuse as feeds at HH level/ Yes
Shamatore	37	Shamator	1.50	0.89	18	0	0.61	0.28	0.28	Source segregation/composting/ reuse as feeds at HH level/ Yes
Noklak	38	Noklak	2.70	1.8	49	0	0.9	0.9	0.9	Source segregation/composting/ reuse as feeds at HH level/ Yes
Meluri	39	Meluri	1.82	0.9	33	0	0.84	0.06	0.06	Source segregation/composting/ reuse as feeds at HH level/ Yes
Total (Urban)			278.63	187.58	49%	45.61%	124.55	63.03	63.03	

NOTE: Data is from the SBM-U Action Plan data of ULBs and data submitted in the Swachhatam Portal.

Facilities provided : MRF capacity of 30 TPD Composting capacity of 50 TPD Plastic Processing capacity 30 Tons for Kohima ULB

B. LIQUID WASTE MANAGEMENT AS ON 30 th June 2025

Sl. No.		Estimated Sewage Generation (MLD)	Name of the project/ scheme	Agency/ Department	Existing STP Capacity in MLD	STP/FSTP under Construction	Gap in Treatment at present (MLD)	Household Commercial/ Drains Tapped	Remarks
1	Urban	52.63	NRCP	PHED	25.43		40.03	3 Major Drains	1. 12.6 MLD is being utilised 2. STP is for grey water treatment & reuse. Dimapur infrastructure is plan for the next 30 years
			NRCP	PHED		210 KLD (13 ULBs)			Land for FSTP acquired. Approach road & site development works have been completed. Civil work in some ULBs ongoing
			AMRUT 2.0	UD		150 KLD			Work in progress. 40% completed
			AMRUT 2.0	UD		10.43 MLD		4 Major Drain	1. STP (I&D) is for Grey Water Treatment and reuse 2. Approved by State High Powered Streeing Committee & in tendering stage
			SBM 2.0	UD		12 KLD (2 ULBs)			2 FSTP proposed under SBM (U) & in tendering stage (enclosed)

* 22,401 Nos of IHHL (conversion of insanitary to sanitary latrines)were constructed under SBM (U) Urban Development in 19 ULBs till 2021

Annexure 3

Financial and Physical Progress of the Ring-Fenced Amount till June 2025

Sl. No.	Department / Agency	Name of Scheme / Programme	Ring-fenced Amount in Cr.	Utilized as on 30.6.2026	
				Financial	Physical
1	DMA	Purchased land for Waste Management Facility Sites at 5 locations	200.00	18.91	Completed
2	DMA	Procurement of AEROBIO bacteria for effective septage management in Septic Tanks		5.25	Completed
3	UD	Zero Waste initiatives as part of its Swachh Bharat State initiative during the 25 th Hornbill festival held at Kisama		0.35	Completed
4	DDMA	From 7 th – 30 th June to prevent & mitigate environmental hazards Clean Doyang Mission was undertaken at Doyang Dam reservoir at Wokha District		0.058	Completed
5	DMA	Procurement of 3 wheeler e-Rickshaw Garbage vehicle for 8 ULBs		2.0	Completed
6	DMA	Preparation of SWM Action Plan for 6 ULBs		0.45	Completed
9	UD	7 TPD MRF with 7 TPD capacity compost pit in 4 ULBs		21.97	Ongoing
10	DMA	Various works for SWM component under TIED GRANT (15th FC)		21.75	Completed
11	UD	Bioremediation of Legacy Waste in Dimapur, Chumoukedima & Kohima has been initiated		12.53	On going
12	UD	FSTP and I&D Projects for 1 lakh above population ULBs in the State		84.00	Ongoing
13	UD	20 FSTP projects under Used Water Management		114.40	DPR stage & 2 FSTP in tendering stage
14	PHED	FSTP in 13 ULBs		61.47	Ongoing
		Total		343.14	

Annexure-1 Legacy Waste.

S.No.	Name of ULB	Legacy Waste site	Area covered by Legacy Waste in Acre	Quantity of waste accumulated in Lakh MT	Action Plan to remediate and reclaim the site	Process adopted to remediate at each site	Timeline set to process at each site	Final Destination of the components	Status as on June 2025		Remarks
									Total quantity of waste remaining MT	Area covered by Legacy Waste in Acre	
1	Dimapur MC	Burma Camp	19.86	460000	ULB Bioculture Remediation initiative. SBM-U CSAP Bioremediation	Semi machenised	May-26	Recycling / Reuse and inerts deposit to Sanitary Landfill	161110	15	Remediation in progress 81640.24 MT remediated (Out of 161110 MT)
2	Kohima MC	Dzuruzou	93.94	150000	ULB bioculture soil stabilization initiatives SBM-U CSAP Bioremediation		Nov 2025		40253	1.5	Total LW covered area is 1.5 Acre only and not as declared by KMC. Remediation in progress.
4	Mokokchung (MC)	Tng Road	1.03	12338	Remediated through ULB level	Manual	Oct 2026	Recycling / Reuse and inerts to be deposit to Sanitary Landfill	0	0	100% remediation through ULB initiative
7	Chumukedima (TC)	Vidima	9.3	22849			Nov 2025		22849	2.74	Bioremediation in progress 14847.28 MT remediated
Total=			124.13	645187					224212	19.24	

NOTE: Out of 39 total ULBs in the state only 12 ULBs' Landfill sites are 10 Years and above. The remaining 27 ULBs Waste sites falls within fresh waste category.

NGT OA NO. 606/2018

SI No	NGT Observation Issues	Progress made	Remarks
1	Total estimated sewage generation in the state is at 91 MLD against which only 13 MLD is being treated through One STP and 2 FSTP at Dimapur and Kohima.	<ol style="list-style-type: none"> 1. 13 FSTP Projects having 210 KLD capacity for a design period of 30 years work orders issued. Land acquired for all 13 FSTP Projects approach road & site development completed in some ULBs, civil works have started in some ULBs 2. AMRUT Project for 150 KLD FSTP in Dimapur: Work in progress (40% completed). 3. STP (I&D) 10.43 MLD for Kohima under AMRUT Approved by State High Powered Steering Committee & in tendering stage 4. Under SBM, 2 FSTP project in Longleng and Kiphire is in tendering process. 	
2	Only 12 MLD sewage is being treated at the 25.43 MLB capacity STP at Dimapur.		ULB requires technical manpower and basic O&M fund to operate.
3	To expedite 13 FSTP Projects for 210 KLD capacity under National River Conservation Plan and 150 KLD FSTP at Dimapur.	<ol style="list-style-type: none"> 1. All 13 Projects Work order issued under PHED. 2. Land acquired for all 13 FSTP Projects approach road & site development completed, civil works started in some ULBs. 3. AMRUT Project for 150 KLD FSTP: Work in progress. 40% completed & is expected to be completed by March 2026. 	

Six-monthly Progress Report in Respect of the State of Nagaland in OA No.606/2018 titled as Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

1 message

amit singh <semasingh.office@gmail.com> Wed, Aug 13, 2025 at 4:20 PM
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Dear Sir,/Madam

Kindly Find attached scanned copy of Six-monthly Progress Report being e- filed on behalf of State of Nagaland. which is being served in advance copy as proof of service.

Thanking you.

Best Regards,
Ms. K. Enatoli Sema Adv.

(Clerk)
Rahul 7503630697

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